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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 8329/2023 and CM APPLs.31888/2023, 31889/2023
MRS. KIRAN AGGARWALPetitioner

Through: Mr. Nanjoo Ganapathy, Sr. Adv., Mr.
Aman Sharma, Mr. Jayesh Sharma
and Mr. Samman Vardhan Gautam,
Advs.

versus

GOVERNMENT OF NCT OF DELHI AND ORSRespondents

Through: Mr. Udit Malik, ASC, Mr. Vishal
Chanda, Ms. Rima Rao, Ms. Palak
Sharma, Advs.

CORAM:

HON'BLE MR. JUSTICE SACHIN DATTA

ORDER

% **06.02.2025**

1. At joint request, list on 07.05.2025.
2. Subsisting interim order/s to continue.

SACHIN DATTA, J

FEBRUARY 6, 2025/cl